

Andaman and Nicobar Islands on the 13th January 1953;

(b) if so, the names of the Members of the delegation and the political parties to which they belong; and

(c) the purpose for which the delegation has been sent and the estimated expenditure to be incurred on this account?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a), (b) and (c). Some members of Parliament had gone on a study tour to the Andaman and Nicobar Islands. The Government of India had no connection with this tour, nor was it sponsored by them.

PROF. G. RANGA: Sir, I would like to have a little elucidation about this tour not having been "sponsored by" Government. Are we to understand that if some Members of Parliament wish to go to the Andamans, Government are not prepared to afford them the necessary diplomatic and other facilities?

SHRI B. N. DATAR: There is no question of any diplomatic facilities. We, however, give them other facilities.

PROF. G. RANGA: I mean other facilities.

SHRI B. N. DATAR: Yes, these other facilities were offered them at their cost.

PROF. G. RANGA: Then why is it said that Government did not sponsor it?

MR. CHAIRMAN: They never started the business.

SHRI B. N. DATAR: We did not ask them to go. They went of their own accord; and we afforded them such facilities as they required, at their own cost.

SHRI B. GUPTA: May I know if attempts were made to secure repre-

sentatives from all the political parties on this Parliamentary delegation?

SHRI B. N. DATAR: It was not a representative delegation.

MR. CHAIRMAN: It was not a Government sponsored thing. If you want to go, they will consider the case.

RADIO EQUIPMENT FACTORY

*46. SHRI GOVINDA REDDY: Will the Minister for DEFENCE be pleased to state:

(a) whether Government propose to start a radio equipment factory;

(b) if so, the details of such proposal including the location of the industry and the outlay involved;

(c) the arrangement made to provide technical assistance to the factory; and

(d) the kinds of materials that are proposed to be manufactured in it?

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): (a) Yes.

(b) A contract has been entered into with a French firm, for the setting up of an Electronics and tele-communications factory in this country. It is proposed to locate the factory at Bangalore, but a definite decision has not yet been taken. The total outlay involved is about Rs. 7 crores.

(c) The factory will be set up with the technical assistance of the firm. They will send their experts for running the factory and training the Indian personnel who will take over from them as early as possible.

(d) Signals and radio equipment required by the Government Departments and the Defence Services, including miniature valves and components. It is not proposed to manufacture broadcast receivers at the factory.

SHRI GOVINDA REDDY: How many experts are to come and assist in the starting of the factory?

SHRI SATISH CHANDRA: The number is not fixed. It will depend upon the requirements. Under the contract that we have entered with the Company, it is for the Company to decide.

SHRI GOVINDA REDDY: Am I to understand that this Company will look after the management and manufacturing side entirely or, is there going to be a separate management for the running of this factory?

SHRI SATISH CHANDRA: It will be entirely a Government concern. The Company is responsible for giving technical assistance. It will recruit its own staff out of the payment that we will make under the contract.

SHRI GOVINDA REDDY: Are Indian technical men going to be associated with that staff or are they going to be independent?

SHRI SATISH CHANDRA: Of course, the whole management of the Company will be either directly under Government or under some other arrangement that the Government may like to make. The technical advisers will only help in the erection of the factory and give technical assistance to our men.

SHRI GOVINDA REDDY: Do the Government propose to put this concern on the same lines as the Sindri Factory and other concerns where they have Management Boards or, is it going to have a different kind of management?

SHRI SATISH CHANDRA: That matter is under consideration. We have not come to a final decision as to what form of management should be evolved for this factory.

SHRIMATI VIOLET ALVA: May I know whether our top ranking technicians of the Defence Forces were consulted before this agreement was signed?

SHRI SATISH CHANDRA: Yes, Sir, many technicians and experts, not

only in the Defence Ministry but also from outside.....

SHRIMATI VIOLET ALVA: Not the Ministry, but, the technicians in the Defence Forces.

SHRI SATISH CHANDRA: Defence Ministry includes the Defence Forces.

SHRI T. V. KAMALASWAMY: What are the factors which induced Government to locate this factory at Bangalore?

SHRI SATISH CHANDRA: The facilities such as water supply, electricity, etc. are readily available there. The place has got a good climate.

SHRI T. V. KAMALASWAMY: I believe the Hindustan Aircraft Ltd, the Telephone Factory and a number of other Central institutions are located at Bangalore, and, I think the claims of Madras or Tiruchirapalli or Mathurai or some other city should be considered.

(No reply)

TEACHING BY TELEVISION

*47. SHRI GOVINDA REDDY: Will the Minister for EDUCATION be pleased to state whether Government have explored the possibilities of using television as a method of teaching in India; if so, with what results?

THE DEPUTY MINISTER FOR
NATURAL RESOURCES AND
SCIENTIFIC RESEARCH (SHRI K. D.
MALAVIYA): No.

SECONDARY EDUCATION COMMISSION

*48. SHRI GOVINDA REDDY: Will the Minister for EDUCATION be pleased to state:

(a) the number of places visited and the mileage covered during such visits by the Secondary Education Committee up to the end of January 1953;